

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b). The Municipal Corporation of Delhi has reported that as per the Supreme Court's judgement, the rateable value of a property has to be determined on the basis of Standard Rent determinable under the provisions of Section 6 or section 9 of the Delhi Rent Control Act depending upon the particular facts and circumstances of each case. While the principles and procedures for determining the standard rent as laid down in section 6 and section 9 cannot vary with areas, the factors in the determination of standard rent vary from case to case or zone to zone. The Corporation has further stated that assessment of properties is a quasi-judicial functions and the decisions thereon are appealable.

#### Competition between Industries in Rural and Urban Areas

3420. SHRI A. T. PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) the protections given to the industries in rural area to face competition with the urban industries; and

(b) the achievements, if any, in the matter?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI) : (a) and (b). No protection as such is being given to the industries in rural areas to face competition with the urban industries. The Government is, however, providing a number of incentives and facilities in rural areas to encourage speedy growth of industries. These include intensive extension services being provided through the District Industries

Centres and the net work of Small Industries Service Institutes. Through the seed/margin money scheme, loan assistance is being provided to all the tiny units having investment on plant and machinery not exceeding Rs. 2 lakhs and which are located in towns and villages having population of less than 50,000.

Certain concessions are also being offered in relation to the scale of operation/size of the unit. Accordingly, some traditional village & small industries like handlooms, sericulture, coir khadi and village industries which are predominantly rural-oriented are being offered concessions in the form of concessional loans, managerial subsidy to cooperatives of these artisans, subsidy on supply of improved tools and equipment to them to enable them to withstand competition from comparatively large sized units which are mostly urban-oriented.

वीव में एक सीमेंट फैक्ट्री लगाना

3421 श्रीमती संयोगिता राजे :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या सरकार वीव में चूने के पत्थर की पर्याप्त उपलब्धि को ध्यान में रखते हुए वहाँ पर एक सीमेंट फैक्ट्री लगाने के प्रस्ताव पर विचार करेगी ?

उद्योग और धम मंत्री (श्री नारायण दत्त तिवारी) : ऐसा कोई प्रस्ताव विचाराधीन नहीं है।